

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2943
TO BE ANSWERED ON 12/12/2016

PANCHAYAT MAHILA EVAM YUVA SHAKTI ABHIYAN

2943. SHRI RAJKUMAR DHOOT:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government is implementing the Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) in the country;
- (b) if so, what are its salient features; and
- (c) what is the present status of implementation of PMEYSA in Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

- (a) to (c) No, Sir. The scheme of Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) was under implementation from the year 2007-08 till 2012-13 with broad objective of empowerment of elected women & youth representatives of Panchayats. Salient features of the scheme were holding of State/ Divisional/ District Level Sammelans of Elected Women Representatives (EWRs) and Elected Representatives (ERs), formation of Associations, setting up of State Support Centres, sensitization programmes for EWRs and Elected Youth Representatives (EYRs). The scheme was subsumed under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), w.e.f. March 2013, which was implemented during 12th five year plan upto the period 2015-16.
